

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/55(CHE)/2023
Name of Petitioner : The Assistant Commissioner of Income Tax
& : Vs
Name of Respondent : Muurugan Realtors Pvt Ltd and Other
Section : Sec 252 (3) of CA, 2016

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report is available on record.

Affidavit of service filed by the Petitioner.

As per the affidavit, one Director Mr. Hazoora Singh has been served. Notice sent to the other Director namely, Mr. Palwinder Singh received back with the report that no such person lives at the said address.

None is present for the company / R1.

List the Petition for hearing on **19.06.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)